

by e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4717/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 10<sup>th</sup> August, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2018/884, dtd. 03.08.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 04.08.2018 alongwith permission to leave the head quarters after office hours on 03.08.2018 till the morning of 06.08.2018, has been granted/~~rejected~~.

Further, the learned Assistant Sessions Judge, Kokrajhar, and in his absence, the learned Chief Judicial Magistrate, Kokrajhar, shall remain in-charge of your Court and Office in your absence.

Yoursfaithfully,

 10.8.18  
**JT. REGISTRAR (VIGILANCE)**

